

**GOVERNMENT OF INDIA  
AGRO AND RURAL INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:1771  
ANSWERED ON:07.03.2006  
PROJECTS/SCHEMES SANCTIONED  
Adhalrao Patil Shri Shivaji

**Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:**

- (a): the details of projects/schemes pertaining to Agro and Rural Industries received by the Union Government from various States especially from Maharashtra during each of the last three years, State-wise;
- (b): the details on the estimated cost of these projects/schemes alongwith the Central aid sought for the projects/schemes;
- (c): the details of projects/schemes out of those cleared by the Government till December 31, 2005, State-wise;
- (d): the projects and schemes which are still pending for clearance alongwith the reasons therefor; and
- (e): the steps taken by the Union Government to clear the pending projects/schemes expeditiously?

**Answer**

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a): The Government (in the Ministry of Agro and Rural Industries) does not receive and approve project/scheme proposals from State Governments as per the schemes/programmes for development of khadi, village and coir industries dealt with by this Ministry are all in the Central sector. There is, however, only one Centrally- sponsored scheme of Cooperativisation of workers in the coir sector, which is implemented by the Coir Board under this Ministry. It has been decided to phase out this scheme on account of lack of response of the States.

(b)to(e): Do not arise.